N O T I C E

It is hereby notified for the information of the Advocates and the parties appearing in-person that the Hon'ble The Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Diwali Vacation – 2022 commencing from Monday, the 24th October, 2022 to Saturday, the 5th November 2022 (both days inclusive with prefix holidays Saturday and Sunday i.e. 22nd and 23rd October 2022 and suffix holidays, Sunday to Tuesday i.e. 6th to 8th November 2022) at **Aurangabad Bench**.

I

1	The Hon'ble Shri Justice **SANDIPKUMAR C. MORE**	**22nd October 2022** **To** **25th October, 2022**
2	The Hon'ble Shri Justice **ARUN R. PEDNEKER**	**26th October, 2022** **To** **29th October, 2022**
3	The Hon'ble Shri Justice **KISHORE C. SANT**	**30th October, 2022** **To** **8th November, 2022**

The Hon'ble Lordships will be available for taking up urgent matters on the following days and dates in Court Hall No.12.

II

Sr. No	Hon'ble Court	Mentioning dates / days	Court Sitting dates / days
1	The Hon'ble Shri Justice **SANDIPKUMAR C. MORE**	**On 24/10/2022 (Monday)** from 11:00 am. to 01:00 pm. before His Lordship.	**25/10/2022 (Tuesday)** 11.00 am. to 1.00 pm.
2	The Hon'ble Shri Justice **ARUN R. PEDNEKER**	**From 26/10/2022 (Wednesday) to 28/10/2022 (Friday)** from 11:00 am. to 1.00 pm. before His Lordship.	**From 26/10/2022 (Wednesday) to 28/10/2022 (Friday)** from 11:00 am. to 1.00 pm.
3	The Hon'ble Shri Justice **KISHORE C. SANT**	**From 31/10/2022 (Monday) to 04/11/2022 (Friday)** from 10:30 am. to 01:30 pm. before His Lordship	**From 31/10/2022 (Monday) to 04/11/2022 (Friday)** from 10:30 am. to 01:30 pm. **NOTE : Matters filed in vacation will only be entertained.**

III

The following Judicial Officers, Deputy Registrars and Assistant Registrars are available during the ensuing Diwali Vacation 2022 on the dates mentioned before their names.

Shri. A.L. Yawalkar Registrar (Administration) Amrutwel, Snehnagar, Aurangabad	**Available from** **31/10/2022 onwards** Ph. No. 2486 028 (O) **Mob. No. 9423 610 962**
Shri. Vimalnath S. Tiwari Registrar (Judicial), B-16, 5th Floor, 108 Green Heights, Opp. Kamalnayan Bajaj Hospital, Beed Bye Pass, Aurangabad	**Available from** **26/10/2022 onwards** Ph. No. 2486 031 (O) **Mob. No. 9819 502 348**

Smt. P. S. Sukhia, Deputy Registrar (Decree) Flat No. 402-B, 5th Floor, Disha Apartment, Angooribag, Aurangabad.	**Available from** **22/10/2022 to** **25/10/2022 & from** **31/10/2022 onwards** **Mob. No. 9860 471 733**
Shri. V.V. Kingaonkar Deputy Registrar (Computer) AH-2/23, Thakre Nagar, N-2 CIDCO, Aurangabad	**Available from 26/10/2022 onwards** **Mob. No. 7775 853 399**
Shri. O.S. Konka Assistant Registrar (Admn) "Sanskruti", Plot No.11, F-Sector, 12th scheme, Shivajinagar, Aurangabad	**Available from 22/10/2022 to 26/10/2022 & from 31/10/2022 onwards** **Mob. No. 9423 451 617**
Shri. R.S. Awhad Assistant Registrar (WP) Plot No. 34/07, N-4, Parijat Nagar, CIDCO, Aurangabad	**Available from** **26/10/2022 onwards** **Mob. No. 9588 445 188**

AVAILABILITY OF STAFF

Shri. U.M. Ambekar, Shri. Nitin D. Navgire and Mrs. K.G. Patil are the Court Sheristedars during the ensuing Diwali Vacation 2022. The Advocates and the parties appearing in-person are requested to contact them on the following addresses on the holidays and after or before office hours, if necessary.

Shri. U.M. Ambekar Plot No.129, Flat No.1, Ramleela Aditya Villa, Ulkanagari, Garkheda, Aurangabad Mob. No. 9423 707 451	22nd October 2022 To 25th October, 2022
Shri. Nitin D. Navgire Flat No.5, IInd Floor, Kalyani Park, Near Kalaram Mandir, Samarth Nagar, Aurangabad. Mob. Nos. 9422 294 250 / 8208 947 084	26th October, 2022 To 29th October, 2022
Mrs. K.G. Patil Plot No.44, "Millenia Heights", Flat Ho. 202, Bhagyanagar, Aurangabad Mob. Nos. 9403 200 412 / 8446 900 168	30th October, 2022 To 8th November, 2022

In Criminal Applications for bail and other matters wherein Govt. is party, 24 hours advance notice should be given to the Public Prosecutor/ G.P., High Court of Judicature at Bombay, Bench at Aurangabad, in case urgent orders are to be obtained during the ensuing Diwali Vacation 2022.

High Court of Bombay,
Bench at Aurangabad

Sd/-

(Vimalnath S. Tiwari)
Registrar (Judicial)

Date : 20/10/2022